

Central Housing Board

797. **Shri Hirji Bhai:**
Shri Rameshchandra Ulaka:
Shri Dinkeshwar Meena:
Shri Kshagapathi Pradhani:

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 75 on the 3rd November, 1966 and state:

(a) whether any final decision has since been taken regarding the proposal to set up a Central Housing Board to co-ordinate the activities on the housing front; and

(b) if so, the decision taken thereon?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) and (b). The proposal is still under consideration.

Annuity Deposits

798. **Shri S. R. Damani:** Will the Minister of Finance be pleased to state:

(a) the details of the collections made under the Annuity Deposit Scheme in different States;

(b) whether the collections have come according to the estimate; and

(c) if not, the reasons for the short-fall?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) to (c). The figures of collections upto 31st March, 1967 and State-wise details thereof are not readily available. These are being collected. These along with replies to parts (b) & (c) of the Question, which are dependent upon reply to part (a), will be laid on the Table of the House as soon as possible.

Firms owned by M/s Chandmall Batia

799. **Shri Indrajit Gupta:** Will the Minister of Finance be pleased to refer to the reply given to Unstarred

Question No. 2328 on the 24th November, 1966 and state the progress made in investigation of complaints of financial irregularities committed by certain Calcutta firms owned by M/s Chandmall Batia?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): As a result of investigations made so far, certain additions have been made in the assessment for 1962-63. Further investigations are still in progress.

Post-Matric Scholarships to Scheduled Tribes Students

710. **Shri D. S. Patil:**
Shri Tulsi Ram Patil:

Will the Minister of Social Welfare be pleased to state:

(a) whether the Government of Maharashtra have asked for financial assistance from the Central Government with a view to give post-matric scholarships to the Scheduled Tribes students living outside the scheduled area in Maharashtra;

(b) whether any scheme has been submitted to the Central Government in this regard; and

(c) if so, Government's reaction thereto?

The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Guha): (a) Yes.

(b) The State Government had proposed that the scheme of post-matric scholarships should be extended to these tribes in anticipation of their being included in the schedule.

(c) The question of revision of Schedules relating to certain tribes in Vidarbha is under consideration and till these tribes are included in the Schedules, the question of awarding post-matric scholarships to them, as admissible to Scheduled Tribes, does not arise.